

and statement filed before the Court would include particulars of the Depots.

Conditions of travel and increase in fares on Central and Western Railways

205. SHRI GEORGE FERNANDES : Will the Minister of RAILWAYS be pleased to state :

(a) whether he has received a representation from the Sindhunagar Social and Welfare Circle, Ulhasnagar regarding the conditions of travel and the increase in fares on the Central and Western Railways;

(b) if so, the details thereof;

(c) the action taken thereon; and

(d) if the reply to part (c) above be in the negative, the reasons thereof ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) Yes.

(b) In the representation, the Sindhunagar Social and Welfare Circle, Ulhasnagar pointed out that the recent increase in the First Class Monthly Season Ticket fares was absolutely unjustified, specially for the commuters in Bombay area. They suggested that instead of increasing the First Class Monthly Season Ticket fare, the best solution would be to withdraw school/college concessional passes. They further pointed out that while First Class fares underwent frequent revisions, the passengers were not given the due facilities in that the compartments were filthy, fans were seldom working, windows were unserviceable and cushions were no better.

(c) The matter was examined and the position was explained to the Hon'ble Member in my letter No. TCII/2001/69/NRUCC/4(i) dated 4.2.1970 stating that the increase in the fares of First Class Monthly Season Tickets (effected from 1-10-69) was necessary in view of the rising cost of rail operation, that it was not considered desirable to discontinue the concession allowed to the students and that the Railway Administrations have the necessary instructions to ensure that the compart-

ments are kept clean with the lights, fans and fittings in working condition.

(d) In view of the answer to part (c) of the question, this does not arise.

"Plastic Illuminated Signs" on Railway Station

206. SHRI GEORGE FERNANDES : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railway Board has given an order to Shri D. S. Mittle, Publicity Representative, Indian Railways and All India Radio in Bombay for "Plastic Illuminated signs" on Railway Station;

(b) if so, the total amount of the order;

(c) whether tenders were invited; and

(d) whether Shri Mittle fulfilled the order ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) No, Sir. Western Railway, however, permitted Shri D. S. Mittle to book advertisements of illuminated plastic signs on various Railway Stations.

(b) Rs. 53,73/-.

(c) No, Sir. Contracts for advertisements are generally accepted at scheduled rates on the basis of 'first come first served' principle.

(d) Yes, Sir.

Investment in Cement Factory at Srinagar

207. SHRI BABURAO PATEL : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) the total investment by Government in the cement factory at Srinagar;

(b) its rated capacity per day, the rate of actual production per day, and the price per tonne of cement;

(c) whether it is a fact that the factory uses a process (Luagi process) where oil is used for fixing cement instead of coal because the right type of coal is not available in Kashmir and, if so, the cost and quantity of oil required annually from India for running the factory; and

(d) whether it is a fact that the factory has run into losses on account of inefficiency and uneconomic prices and if so, the total losses in the last three years ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) The J & K Government who own wholly the Wuyan Cement Factory of M/s. J & K Minerals Limited, Srinagar have a total investment of Rs. 169 lakhs on this factory.

(b) Rated Capacity .. 60 tonnes per day

Average Production ... Between 20 to 40 tonnes per day.

Selling Price ... Rs. 394 per tonne.

(c) Lurgi sintering process in use which requires light diesel oil and coal as fuel.

Cost of light diesel oil ... 571 per kilo litre

Annual requirements ... 750 kilo litre

(d) Losses due to un-economic working are as follows :

1966-67 Loss Rs. 1.97 lakhs (subject to audit)

1967-68 Loss Rs. 1.92 lakhs (subject to audit)

1968-69 Accounts under preparation.

Children Adopted By Indians and Foreigners

208. SHRI BABU RAO PATEL : Will the Minister of LAW AND SOCIAL WELFARE be please to state :

(a) the number of children adopted by Indian and foreign parents from orphanages and foster homes during the last three years, State-wise;

(b) the total number of children taken abroad in the years by each foreign country and the total number waiting to be adopted;

(c) the reasons why the Delhi Social Welfare Board issued a directive recently asking the remand homes not to release children for adoption if they were to be taken abroad; and

(d) whether it is a fact that these orphan children are adopted by Christian missions or their agents ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHULRENU GUHA) : (a) and (b). The Government have no information.

(c) No such directive was issued by the Delhi Social Welfare Advisory Board who have no remand homes under their administration.

(d) The Government have no information. The existing law does not recognise the adoption of children by Non-Hindus.

इलाहाबाद डिबीजन (उत्तर रेलवे) के सहायक स्टेशन मास्टर्स को समयोपरि भत्ते का आंशिक भुगतान

209. श्री जगन्नाथ राव जोशी : क्या रेलवे मन्त्री इलाहाबाद डिबीजन के सहायक स्टेशन मास्टर्स को समयोपरि भत्ते के आंशिक भुगतान के बारे में 9 दिसम्बर, 1969 के अतारांकित प्रश्न संख्या 3357 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या अपेक्षित जानकारी इस बीच इकट्ठी कर ली गई है; और यदि हां, तो उसका ग्योरा क्या है; और